

वैदेशिक-कार्य मंत्रालय में राज्य मंत्री
(श्रीमती लक्ष्मी एन० मेनन): (क) और
(ख) गोआ में गैर-गोआनी लोगों के प्रवेश
पर अनुमति-पत्र संबंधी प्रतिबंध मुख्यतया इस
लिए लगाए गए थे कि इस प्रदेश में आन तौर
से और प्रशासन में खास तौर से सामान्य स्थिति
हो जाए। अब चूंकि वह सामान्य स्थिति
लगभग हो गई है, इसलिए इन प्रतिबंधों को
हटाने पर विचार किया जा रहा है और पुर्नगाली
बंदियों के गोआ से चले जाने के बाद वे हटा
लिए जायेंगे।

†[THE MINISTER OF STATE IN THE
MINISTRY OF EXTERNAL AFFAIRS
(SHRIMATI LAKSHMI MENON) (a)
and (b) The permit restrictions on
the entry of non-Goans into Goa
were introduced mainly to allow
normalcy to return to the territory in
general and the administration in
particular. Now that normalcy has
more or less returned, the removal of
these restrictions is under considera-
tion and may take place after the
Portuguese detainees have left Goa.]

**फेनी नदी के सम्बन्ध में भारत पाकिस्तान
विवाद**

*२४८ श्री विमलकुमार मन्नालालजी
चौरङ्गिया क्या प्रधान मंत्री यह बताने की
कृपा करेंगे कि

(क) त्रिपुरा और रामगढ़ के बीच
की फेनी नदी के संधि में भारत और
पाकिस्तान के बीच जो विवाद था, क्या वह
निपट गया है,

(ख) यदि हा, तो उसके क्या परिणाम
निकले, और

(ग) यदि उपरोक्त भाग (क) का
उत्तर 'ना' हो, तो मामला इस समय किस
स्थिति में है?

†[INDO-PAKISTAN DISPUTE OVER RIVER
FENI]

*248 SHRI V. M. CHORDIA: Will
the PRIME MINISTER be pleased to
state

(a) whether the dispute between
India and Pakistan over river Feni,
stretching between Tripura and Ram-
garh has been resolved,

(b) if so, with what results, and

(c) if the answer to part (a) above
be in the negative, how the matter
stands?]

वैदेशिक कार्य मंत्रालय में राज्य मंत्री
(श्रीमती लक्ष्मी एन० मेनन) (क) और
(ख) जी नहीं।

(ग) भारत और पाकिस्तान के बीच
बातचीत चल रही है।

†[THE MINISTER OF STATE IN THE
MINISTRY OF EXTERNAL AFFAIRS
(SHRIMATI LAKSHMI MENON). (a)
and (b) No Sir

(c) Negotiations between India and
Pakistan are in progress.]

PLAN TO CREATE NEW PAPERS, NEWS
AGENCIES ETC. IN DEVELOPING COUNTRIES
OF ASIA, AFRICA AND LATIN AMERICA

*249 SHRI JAI NARAYAN VYAS-
Will the PRIME MINISTER be pleased
to state-

(a) whether Government are aware
of a plan submitted to United Nations
Commission on Human Rights to
create new papers, news agencies,
radio, educational television and films
in the developing countries of Asia,
Africa and Latin America; and

(b) if so, what part is India going
to play in the implementation of this
plan

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON). (a) Yes, Sir

(b) The plan has yet to be considered by the Economic and Social Council and the U N General Assembly and the question of its implementation does not arise at the present stage

CIVIL OFFICERS DEPUTED TO GOA

*250 SHRI B D KHOBARAGADE. Will the PRIME MINISTER be pleased to state the number of civil officers deputed to Goa for administrative purpose and to which State Cadres these officers previously belonged?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON) 78 Civil Officers were deputed to Goa from the Central Government and the State of Maharashtra, Mysore, Madhya Pradesh and Gujarat. Out of these 42, officers have since returned to their original offices

STC OFFICES IN EUROPEAN CAPITALS

*251 SHRI BIREN ROY. Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that State Trading Corporation has decided to open offices in some capitals of Europe;

(b) if so, what are the cities selected for opening such offices;

(c) what will be the functions of these offices; and

(d) what will be their relation with the Indian Trade Commissions that exist in those countries?

THE MINISTER OF INTERNATIONAL TRADE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI MANUBHAI SHAH). (a) Yes, Sir.

The State Trading Corporation has decided to have its own arrangements to represent its interests in some of the European countries

(b) So far two cities have been selected and more are under consideration

(c) The functions of these offices will be to promote export trade of India, especially where STC itself is participating in such international trade.

(d) The relations between the Indian Trade Commissions and the STC offices will be one of very close co-ordination of the activities with reference to promotion of international trade

EXPENDITURE ON PORTUGUESE DETAINEES

*252 SHRI J S PILLAI. Will the PRIME MINISTER be pleased to state the expenditure so far incurred by Government on Portuguese detainees in India?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): Approximately Rupees twenty-nine lakhs

CEYLON CITIZENSHIP TO PEOPLE OF INDIAN ORIGIN IN CEYLON

*253 SHRI J S PILLAI. Will the PRIME MINISTER be pleased to state the number of people of Indian origin who are residing in Ceylon for a long time and who have not so far been given citizenship of Ceylon?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON) The number is estimated to be above 700,000.